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Title: Issue regarding issuance of false Caste Certificate to non-tribals.

PROF. A.S.R. NAIK (MAHABUBABAD): I thank you, Madam, for giving me this opportunity. This is also an issue pertaining to the tribals in my region.

As per the 2011 Census, there are 10.5 crore tribals, who have their own culture, tradition and customs. Many Acts have been enacted by the Parliament to protect the tribal community. However, there is an issue here, that is, in place of eligible tribals, many non-tribals are using false caste certificates. As per the tribal organizations', 5,000 non-tribals have got the caste certificates by hook or crook and they are taking advantage of reservations in place of eligible tribals.

It is an issue pertaining to the Government. Madam, through you, I would request the Government to provide for a fast track mechanism to take immediate decisions on such issues. Some of the employees are retiring from the service, but this issue has not yet been addressed by the Government. Proper reservation in proportion to their population is not being maintained. This is the issue. Therefore, I would request the Department of Tribal Affairs as well as the Department of Revenue to take care of this issue relating to false caste certificates. ...(*Interruptions*)